

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 56/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016

NAME OF THE PARTIES: Mrs. Rashida Badruddin Nilgiriwala
V/s.
M/s. Nilgiriwala Trades Agencies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	VISHAL KALE ADVOCATE	ADVOCATE FOR PETITIONER	
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Order

CP. No. 56/397-398/NCLT/MB/MAH/2016

The Petitioner side is present. The Respondent side is absent. The Petitioner side has also filed acknowledgment as proof of service for mentioning CA No. 133 of 2016, however, since this matter has come before NCLT for the first time, the Petitioner side is hereby directed to communicate the next date of hearing and this order within one week hereof.

Since the Petitioner filed an application for Interim Relief, the same will be taken up for hearing on the next date of hearing.

List this matter on 01.09.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 18th August, 2016.